

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.113

IA-2791/2021 IA-2801/2021 IA-287/2021 IA-796/2021

In
IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers LLP & Anr

....FINANCIAL CREDITOR

Vs.

M/s. Earthcon Universal Infratech Pvt. Ltd.

....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 19.08.2021

CORAM:

SHRI P.S.N PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Nesar Ahmad, PCS & Mr. Rohit Chaudhary, Adv

For the RA

: Mr. Milan Negi, Advocate.

ORDER

Due to paucity of time, the matter is adjourned as directed by
Hon'ble Members.

Put up on 20.09.2021.



Madhu Narula
Court Officer (Court III)